

THE SCHEDULE

[See section 2(s)]

LIST OF ENERGY INTENSIVE INDUSTRIES AND OTHER ESTABLISHMENTS ^{1***}

1. Aluminium;
2. Fertilizers;
3. Iron and Steel;
4. Cement;
5. Pulp and paper;
6. Chlor Alkali;
- ²[7. Sugar-Units of sugar plants or establishment those are under production of sugar and its variants such as white sugar, brown sugar and liquid sugar;]
8. Textile;
- ³[9. Chemicals-Units of such chemical plants or establishments those are under production of chemicals with following sub-categories:
 - (i) Alkali Chemical (Soda Ash, Potassium Hydroxide);
 - (ii) Inorganic Chemicals;
 - (iii) Organic Chemicals;
 - (iv) Pesticides (Technical);
 - (v) Dyes and Pigments; and
 - (vi) Pharmaceuticals [Active Pharmaceutical Ingredients (API).]
10. Railways;
11. Port Trust;
12. Transport Sector (industries and services);
13. Petrochemical, Gas Crackers, Naphtha Crackers and Petroleum Refineries;
14. Thermal power stations, hydel power stations, electricity transmission companies and distribution companies;
15. Commercial buildings or establishments.
- ⁴[16. Ceramic- Units of such ceramic plants or establishments those are under production of vitrified tiles, floor tile, wall tiles and sanitary ware etc. Including all variants such as stoneware, porcelain and fire bricks.
17. Glass- Units of such glass plants or establishments those are under production of glass and it's finished products.
18. Zinc- Units of such zinc plants or establishments those are under production of zinc and it's finished products.
19. Copper- Units of such copper plants or establishments those are under production of copper and it's finished products.
20. Mines including exploration-Units of such mines those are involved in surface, underground or other category of mining of minerals as well as exploration of oil and natural gas.]

1. The words "specified as designated consumers" omitted by Act of 28 of 2010, s. 15 (w.e.f. 24-8-2010).
2. Subs. by notification No. S.O. 09(E), dated 3-1-2022.
3. Subs. by notification No. S.O. 09(E), dated 3-1-2022.
4. Ins. by notification No. S.O. 09(E), dated 3-1-2022.